

W.P.(C) No. 7048 of 2018

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& I.A. No. 7376 of 2019**

16. 13.05.2019

In view of the Interim Application filed by the State for extension of time to comply with the order dated 25.03.2019, time as prayed for is allowed.

The I.A. is accordingly disposed of.

This matter to come up on 08.07.2019.

The order dated 25.03.2019 shall be complied with by that date.

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K.S. JHAVERI
(CHIEF JUSTICE)

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K.R. MOHAPATRA
(JUDGE)